

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s).460/2023

C. H. JANAKI

Petitioner(s)

VERSUS

C. H. SARANRAJ

Respondent(s)

(FOR ADMISSION and IA No.37120/2023-STAY APPLICATION)

Date : 03-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. V. Sridhar Reddy, Adv.
Mr. Rohit Jaiswal, Adv.
Mr. Kumar Neeraj, Adv.
Mr. R.S. Mishra, Adv.
Mr. Shamsheer Singh, Adv.
Mr. Abhijit Sengupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 04.05.2023.

In the meantime, further proceedings of the O.P. No.2235 of 2022 titled as "C. H. Saranraj Vs. C. H. Janaki", pending in the Court of Family Court Judge at Chennai, Tamil Nadu, shall remain stayed.

To explore the possibility of mediation, the parties to appear in Court on the next date of hearing either through physical or virtual mode.

(GAGANDEEP SINGH CHADHA)
SENIOR PERSONAL ASSISTANT

(V.M. BHATNAGAR)
ASSISTANT REGISTRAR